GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS DEPARTMENT OF SPORTS

LOK SABHA UNSTARRED QUESTION No. 2095 TO BE ANSWERED ON 14.03.2023

Lifeguard Coaches

2095. SHRI S. MUNISWAMY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are dedicated funds for lifeguard coaches in swimming pools, Private and Government;
- (b) if so, whether the swimming pools run by the Government or private parties have a strict instruction to have life guard coaches considering the risks involved and if so, the details thereof;
- (c) whether the reputed organizations like the rashtriya Life Saving Society have been taken into confidence to lead the role in the matter relating to training of life guard coaches; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

(a) and (b): "Sport" is a state subject, development of sports infrastructure including swimming pool infrastructure and lifeguard coaches is the prerogative of concerned State Government. This Ministry, under the Scheme of Assistance to National Sports Federations, provides financial assistance for conducting National championship and International Tournaments in India and across globe. Sports Authority of India (SAI), an autonomous body under this Ministry also run swimming pools at various places and engages life guards for the swimming pools managed by it.

(c) and (d): This Ministry grants recognition to National Sports Federations (NSFs) for promotion and development of concerned sports in India. For the sport of swimming, the Government has recognised Swimming Federation of India (SFI), which is responsible for overall management, control and sponsorship of the discipline. SFI also conducts lifeguard training and certification program for lifeguards.
